

LIST A

HINDUSTHAN SMALL TOOLS PRIVATE LIMITED-In Liquidation

List of Financial Creditors

[In Compliance of Regulation 31 of Insolvency and Bankruptcy Board of India(Liquidation Process), Regulations, 2016]
 (Version 1 dated 15.02.2023 : Pursuant to claims received)

Category : Financial Creditors

Sl. No	Name of Stakeholder	Amount Claimed	Claim Admitted	Claim Rejected	Under Verification	Security Interest
		Amount[INR]	Amount[INR]	Amount[INR]	Amount[INR]	
1	ICICI Bank Limited	315,427,627	315,427,627	-	-	(Refer SN 1)
2	Religare Finvest Limited	106,290,139	106,290,139	-	-	(Refer SN 2)
	Total Amount	421,717,766	421,717,766	-	-	

Notes: These notes to be considered as an integral part of this sheet.

General Notes(GN)

GN.1	The liquidator has made the best estimate of the amount for admission of the claim wholly or partially based on the information & proofs of claims as made available to him by the claimant and based on the records and information provided by the corporate debtor. The claim verification exercise has been conducted with all due diligence and care, however, error if any, due to certain technical glitches can not be ruled out.
GN.2	Admission of the claims is subject to change pursuant to any other information/documents as may be received from the borrower/claimant or otherwise available to the Liquidator in due course of the Liquidation Proceedings.
GN.3	The liquidator reserves his right to modify an entry in the list of stakeholders, when he comes across additional information warranting such modification, and shall modify the entry in the manner directed by the Adjudicating Authority.
GN.4	Any distribution based the claim admitted herein shall be subject to reduction of any recovery made by the claimant on account of respective claim (Whether specifically mentioned in this list of stakeholders or otherwise).
GN.5	The stakeholder who have not submitted their claims during the liquidation process, the claim submitted by such stakeholders during the Corporate Insolvency Resolution Process have been considered by Liquidator in terms of Regulation 12(2)(c) of IBBI(Liquidation Process) Regulations, 2016.

Specific Notes(SN)

SN.1	Exclusive charge on 1st to 4th floor of immovable property at 'D' Block, 1458 Garia Main Road, Kolkata- 700084 towards corporate guarantee given against exposure of Eastern Gases Limited-In Liquidation
SN.2	Part of Ground Floor and entire 1st Floor, Block A & B Premises no 1458 Garia Main Road P S Sonarpur Ward No 29 Kolkata-700084